

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

CA 794/95

(5)

New Delhi this the 6th day of September, 1999

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri S.P. Biswas, Member (A)

In the matter of

Lekh Raj S/O Sh. Bhikha Ram  
Train Examiner, Northern Railway,  
Delhi Division, Rly. Station,  
Tuglakabad.

Applicant

(By Advocate Sh. A.K. Bhardwaj learned  
counsel through proxy counsel  
Sh. M.K. Bhardwaj )

Versus

1. Union of India through:

The General Manager,  
Northern Railway, Baroda House,  
New Delhi.

2. The Senior Divisional Mech. Engineer,  
N.R. Delhi Division, New Delhi.

3. Asstt. Mechanical Engineer,  
Carriage and Wagon,  
Northern Railway, DRM Office,  
Paharganj, New Delhi.

Respondents

(None for the respondents )

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri M.K. Bhardwaj, learned proxy counsel for the applicant, on instructions from the applicant who is present in the Court, states that he would like to withdraw the OA. The prayer for withdrawal of the OA is allowed. OA is disposed of as withdrawn.

S.P. Biswas  
(S.P. Biswas)  
Member (A)

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Member (J)

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